

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/138(CHE)/2021  
IN  
PETITION NUMBER : CP/1000/IB/2018  
NAME OF THE PETITIONER : Ashwani Kumar Gupta (RP)  
M/s Info Drive Software Ltd  
NAME OF THE RESPONDENTS : Infodrive Software Ltd & Ors  
UNDER SECTION : Sec 60(5), 66, 67, 70, 71, 72 & 73 and 235A of IBC, 2016

**ORDER**

Learned Resolution Professional Mr. Ashwani Kumar Gupta is present.

Ld. Counsel Ms. Varuni Mohan on behalf of the CoC is present.

Ld. Counsel Ms. Varuni Mohan undertakes to file Vakalat and counter on behalf of the CoC.

The Learned RP states that this Company is a shell company which is one of the listed companies before SEBI.

List the matter on **02.09.2021** for counter and disposal.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

sr

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)